

Annexure – 8

Name of the corporate debtor: Vivo Healthcare Private Limited; Date of commencement of CIRP:23rd November 2022; List of creditors as on: 19.05.2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Lifekare Technologies	16.01.2023	683,000.00	536,017.00	Franchise Agreement	-	-	NO	NA	-	-	146,983.00	-	NA
2	Magic Enterprises	29.01.2023	1,155,000.00	1,155,000.00	Franchise Agreement	-	-	NO	NA	-	-	-	-	NA
3	Seema Overseas	07.07.2023	12,284,975.00	3,230,763.00	Franchise Agreement	-	-	YES	NA	-	-	9,054,212.00	-	NA
4	Bennett Coleman & Co. Ltd.	15.02.2023	1,160,530.00	1,160,530.00	Advertisement agreement	-	-	NO	NA	-	-	-	-	NA
5	Sunil Arora & Associates	11.04.2023	563,096.00	525,000.00	Audit fee (internal, statutory & tax audit)	-	-	NO	NA	-	-	38,096.00	-	NA
6	Iris Corporate Solutions Pvt Ltd	28.04.2023	97,704.00	72,104.00	Income assessment charges	-	-	NO	NA	-	-	25,600.00	-	NA
TOTAL			15,944,305.00	6,679,414.00								9,264,891.00	-	